GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:744 ANSWERED ON:10.12.2013 PROCUREMENT OF COPRA Ray Shri Bishnu Pada

Will the Minister of AGRICULTURE be pleased to state:

- (a) the total quantity of copra procured during 2009-10, 2010-11 and 2011-12 from the growers/ farmers by EHL, ANCOFED and Tribal Development Cooperative Society Limited;
- (b) the details of amount paid to the farmers/growers for the cost of copra for the above period, year-wise;
- (c) the rate and value of copra procured from the farmers/growers during the above period;
- (d) whether copra has been procured on the MSP fixed by the Government; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (e): NAFED is the central nodal agency for procurement of copra and the A&N Administration had nominated three central agencies namely (i) Andaman and Nicobar Cooperative Supply & Marketing Federation Ltd. Port Blair (ANCOFED),(ii) Eilon Hinengo Limited, Car Nicobar (EHL) and (iii) Tribal Development Cooperative Society Limited (TDCS) for procurement of Fair Average Quality (FAQ) milling copra. The rates of milling copra in A & N Administration ruled below the MSP during 2009-10, 2010-11 and 2011-12 season. A statement indicating the quantity of copra procured during 2009-10, 2010-11 and 2011-12 from the growers/farmers by EHL, ANCOFED & Tribal Development Cooperative Society Limited and amount paid to the farmers by the State level agencies is annexed. As per NAFED, FAQ milling had been procured at the Minimum Support Price (MSP) declared by Government of India by ANCOFED, EHL and TDCS during 2009-10, 2010-11 and 2011-12 season.